

CASE NO.:
Review Petition (civil) 6 of 2008

PETITIONER:
SUNIL KUMAR SINGH

RESPONDENT:
STATE OF U.P.& ORS

DATE OF JUDGMENT: 05/02/2008

BENCH:
TARUN CHATTERJEE & DALVEER BHANDARI

JUDGMENT:
JUDGMENT

O R D E R
REVIEW PETITION (C) NO.6 OF 2008
IN
SLP(C) No.19938 OF 2007

We have carefully gone through the Review Petition and the connected records. We do not find any merit therein. The Review Petition is, accordingly, dismissed.